

ORISSA HIGH COURT

FILING REPORT AS ON :30/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23092/2025	SUNIL BABAN SUROSH @ SUNIL SUROSH BABAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// ()	
2	D-BLAPL/23094/2025	NARESH BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /728 /2023 ()	
3	D-BLAPL/23095/2025	SATYAJIT HARPAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /107 /2025 ()	
4	D-BLAPL/23096/2025	GOURAV MOHANTY @ GOURAV KUMAR MOHANTY @ VS STATE OF ODISHA	RANENDU KANTA PATTANAIAK VS	CHHEND /97 /2025 ()	
5	D-BLAPL/23102/2025	SANTOSH NAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /337 /2024 ()	
6	D-BLAPL/23104/2025	KOMALSAI KURRE @ AHIRWAR @ MANTU VS STATE OF ODISHA	DEBASISH SAMAL VS	BHASMA /173 /2024 ()	
7	D-BLAPL/23105/2025	RANJAN DAS @ RABI DAS @ RANAJ VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /130 /2025 ()	
8	D-BLAPL/23106/2025	SANJAY KHOSLA @ BABU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /206 /2025 ()	
9	D-BLAPL/23108/2025	ABINASH SAHOO @ BABUL VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 ()	
10	D-BLAPL/23109/2025	BAPUN @ BISWAMBAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /459 /2024 ()	
11	D-BLAPL/23110/2025	KHURSID RABBANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 ()	

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12	D-BLAPL/23112/2025	ANAL KUMAR RAO @ A. KUMAR RAO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// ()	
13	D-BLAPL/23114/2025	SAGAR SETHI @ BABU VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 () //	
14	D-BLAPL/23117/2025	TUI MUNDA @ GANESWAR BARAI VS STATE OF ODISHA	KARUNAKAR GAYA VS	TELKOI /58 /2025 () //	
15	D-BLAPL/23121/2025	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	GUNDURI CHARAN PANDA VS	MADHUPATNA /188 /2025 () //	
16	D-BLAPL/23123/2025	MD. AKHTAR SUBHANI VS STATE OF ODISHA	GOURI KUMAR RATH VS	NALCO /140 /2025 () //	
17	D-BLAPL/23124/2025	SUNARAM MURMU @ SONUR VS STATE OF ODISHA	SURESH KUMAR JENA VS	Maitri Vihar PS /11 /2023 () //	
18	D-BLAPL/23125/2025	BABUL @ RASHMIKANT DAS @ RASHMIKANTA DAS VS STATE OF ODISHA	SRIJEET MISHRA VS	RAJNAGAR /187 /2025 () //	
19	D-BLAPL/23126/2025	RAJIB BISOYI VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /85 /2024 () //	
20	D-BLAPL/23130/2025	BHASKAR HIAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KORAPUT TOWN /128 /2025 () //	
21	D-BLAPL/23131/2025	SANIA SWAIN @ SANYASI SWAIN @ SANIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KABISURYANAGAR /466 /2025 () //	
22	D-BLAPL/23134/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KOTINANDA /152 /2025 () //	AOD20240000364C202500126
23	D-BLAPL/23138/2025	ABHIMANYU BALAM @ SUKAMANI BALAM	GOKULANANDA SAHU	JAGDALPUR /21 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23140/2025	RANJAN SETHI @ RANJAN SETHY	JUGALA KISHORE PANDA	BOUDH /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23142/2025	SANTU BAURI	ABHISHEK PRADHAN	RAJGANGPUR /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23144/2025	BISWAJIT SAHOO	JAJATI KESHARI KHUNTIA	KENDRAPARA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23145/2025	AKHILA SWAIN	SURJYA NARAYAN SAHU	CHATRAPUR /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23146/2025	TARUN TANDI	SUSHANTA KUMAR JOSHI	BANGOMUNDA /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23152/2025	DEBA @ DEBENDRA DAS	ACHYUTANANDA PATTANAIAK	KULIANA /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23156/2025	SAMBHU BARIK	JAGABANDHU SAHU	BOLANGIR SADAR /160 /2025	AOR20220001487C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23157/2025	AKASH NAIK	BIBHUDHENDRA KUMAR RATH	BANKI /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23166/2025	SONU SAHOO	PADMA CHARAN PATTANAIAK	CANTONMENT ROAD /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23167/2025	JAYDEB DAS	ARUN KUMAR ACHARYA	CHANDABALI /314 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23169/2025	PITABAS SAHOO	DEBA KUMAR RATH	NCB BHUBANESWAR /3 /2025	
		VS	VS	()	

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35	D-BLAPL/23170/2025	UNION OF INDIA (N.C.B) HEMANT KUMAR PRADHAN VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	// SPL.TASK FORCE /29 /2022 ()	
36	D-BLAPL/23172/2025	SAHADEV BARIHA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// LARAMBA /150 /2025 ()	
37	D-BLAPL/23173/2025	SHIV KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// SONEPUR /183 /2024 ()	
38	D-BLAPL/23174/2025	SANJAY SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// CDA-II /15 /2025 ()	
39	D-BLAPL/23175/2025	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH /359 /2025 ()	AOD20240000391C202500053
40	D-BLAPL/23177/2025	NIRANJAN KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// JHARIGAM /88 /2025 ()	
41	D-BLAPL/23178/2025	SUNIL SAGAR VS STATE OF ODISHA	NIRANJAN BEHERA VS	// BOLANGIR TOWN /662 /2024 ()	AOR20220001297C202500194
42	D-BLAPL/23183/2025	VIVEKANANDA YADAV VS STATE OF ODISHA	MOHAN BAG VS	// CYBER CRIME AND ECONOMIC OFFENCES, AOR20240000333C202500015 ()	
43	D-BLAPL/23187/2025	SANJAY SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// CDA-II /24 /2025 ()	
44	D-BLAPL/23191/2025	GOBARDHAN @ GOBU MALLICK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH /356 /2025 ()	AOD20240000391C202500054
45	D-BLAPL/23196/2025	SUBODHA SINGH VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	// AINTHAPALI /5 /2025 ()	

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46	D-BLAPL/23198/2025	PRASANT BHOI VS STATE OF ODISHA	GOURAV MOHANTY VS	KHURDA SADAR /142 /2021 () //	
47	D-BLAPL/23199/2025	BIBHUTI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NACHUNI /116 /2025 () //	
48	D-BLAPL/23200/2025	CHANDAN KUMAR SABAT @ PAPUN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BAIDYANATHPUR /118 /2025 () //	
49	D-BLAPL/23202/2025	ASISH KUMAR DHAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /222 /2025 () //	
50	D-BLAPL/23208/2025	GANESH DAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	MAHANGA /28 /2025 () //	
51	D-BLAPL/23209/2025	PRAKASH BHOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KANDARPUR /141 /2025 () //	
52	D-BLAPL/23210/2025	ABHI PATIKAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202500055
53	D-BLAPL/23215/2025	HRUSHIKESH MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	PATTAMUNDAI /42 /2025 () //	AOD20230000467C202500021
54	D-BLAPL/23216/2025	TUKUNA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	ATHAMALLIK /190 /2025 () //	
55	D-BLAPL/23218/2025	SAPTAM BAGARTY VS STATE OF ODISHA	Rakesh Rana VS	// () //	AOR20240000323C202500016
56	D-BLAPL/23219/2025	MANAS RANJAN CHOUDHURY ALIAS LULU VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202500094
57	D-CMAPL/30733/2025	PADMANAV SAHOO	ADV	//	AOR20220001190C202500003

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		VS	VS	0	
		UNION OF INDIA		//	
58	D-CMAPL/30742/2025	DR.AJAYA KUMAR SAHOO @ AJAY KUMAR SAHOOPRAFULLA KUMAR SAHU		//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMAPL/30745/2025	BEENAPANI TRIPATHY	PRAFULLA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMAPL/30747/2025	DR. UPENDRA PARIDA	PRAFULLA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-CMAPL/30748/2025	BISWANATH MISHRA	PRAFULLA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-CMP/30597/2025	MANIMALA RATH	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500056
		VS	VS	0	
		NALINI PRABHA UDGATA		//	
63	D-CMP/30602/2025	MAHENDRA BEHERA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		TAHETUL MASQUE, MANGALPUR		//	
64	D-CMP/30635/2025	BISWAJIT PUHAN	SUVASHISH PATTANAIAK	//	
	CMP/1144/2025	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)	
		STATE OF ODISHA		IA/0000001/2025	
65	D-CMP/30673/2025	BARNABA PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
66	D-CMP/30684/2025	ASHOK KUMAR HATI	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		TAMISHRA BARIK		//	
67	D-CMP/30711/2025	MIR KASIM	PRABIN DAS	//	
		VS	VS	0	
		DHOI DATTI		//	
68	D-CMP/30714/2025	PURNA KARJEE	BASUDEV MISHRA	//	
		VS	VS	0	

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		JAGANNATH NAYAK		//	
69	D-CMP/30718/2025	NILAMPRAVA MOHANTY @ SWAIN	AJAYA KUMAR BARAL	//	
		VS	VS	0	
		SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD., KHURDA		//	
70	D-CMP/30720/2025	BAIJAYANTI MOHANTY @ PRADHAN	AJAYA KUMAR BARAL	//	
		VS	VS	0	
		SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD., KHURDA		//	
71	D-CMP/30752/2025	KUNMUN SAHOO @ JAYANTI SAHOO	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SAROJINI SAHOO		//	
72	D-CONTC/30617/2025	SANGRAM KESHARI SWAIN	ADV.	//	
		VS	VS	0	
		RACHNA SHAH,IAS		//	
73	D-CONTC/30618/2025	PRAMOD KUMAR JENA	ADV.	//	
		VS	VS	0	
		DEO RANJAN KUMAR SINGH, MEMBER, BOARD OF REVENUE, CUTTACK		//	
74	D-CONTC/30621/2025	RAMESWAR PANIGRAHY	ADV.	//	
		VS	VS	0	
		MANOJ KUMAR PADHY, DIRECTOR, TE AND SCERT, BBSR, KHURDA		//	
75	D-CONTC/30623/2025	PANKAJ KUMAR MOHALIK	ADV.	//	
		VS	VS	0	
		JAGABANDHU SHAOO, DEO, BHADRAK		//	
76	D-CONTC/30626/2025	KABI PRASAD SAMANTARAY	ADV.	//	
		VS	VS	0	
		GANGADHAR NAYAK, OAS		//	
77	D-CONTC/30627/2025	PRADEEP KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		GANGADHAR NAYAK, OAS		//	
78	D-CONTC/30628/2025	BIJAYA KUMAR BISWAL	ADV.	//	
		VS	VS	0	
		GANGADHAR NAYAK, OAS		//	
79	D-CONTC/30629/2025	PRASANTA KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		GANGADHAR NAYAK, OAS		//	

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80	D-CONTC/30631/2025	RAJAKISHORE PANDA VS GANGADHAR NAYAK,OAS	ADV. VS	// 0 //	
81	D-CONTC/30632/2025	PRAFULLA KUMAR PATRA VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT.,BSBR,KHURDA	ADV. VS	// 0 //	
82	D-CONTC/30636/2025	JAGYANDRA NARAYAN MISRA VS ARAVIND AGRAWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT.,BBSR,KHURDA//	ADV. VS	// 0 //	
83	D-CONTC/30638/2025	RAJARAM MISHRA VS ARAVINDA AGARWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT.,BBSR,KHURDA	ADV. VS	// 0 //	
84	D-CONTC/30643/2025	BABAJI CHARAN SAHOO VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT.,BBSR,KHURDA	ADV. VS	// 0 //	
85	D-CONTC/30644/2025	SUDHANSUBALA MISHRA VS JAGABANDHU SAHU,OES	RABI NARAYAN PANDA VS	// 0 //	
86	D-CONTC/30648/2025	RANJAN KUMAR DASH VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
87	D-CONTC/30652/2025	BHAGYALATA PANIGRAHI VS PRARTHANA PRIYADARSHINI,ASSISTANT REGISTRAR COOPERATIVE SOCIETIES,NAYAGARH	ADV. VS	// 0 //	
88	D-CONTC/30659/2025	PRASANTA KUMAR JENA VS ANANYA DAS,IAS	ADV. VS	// 0 //	
89	D-CONTC/30670/2025	PAIKSHITA BARIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
90	D-CONTC/30680/2025	BISWARANJAN NAYAK VS SASWATA RANJAN DASH,OAS	GAGAN BIHARI SINGH VS	// 0 //	
91	D-CONTC/30691/2025	DEBENDRA NATH BEHERA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/30694/2025	SIBA CHARANA MALLIK,OAS DIBAKAR TRIPATHY	ADV.	//	
		VS	VS	()	
93	D-CONTC/30710/2025	ANU GARG,IAS SANDHYARANI PANDA	ADV.	//	
		VS	VS	()	
94	D-CONTC/30717/2025	SANJAY KUMAR ROUT,CDO-CUM-EXECUTIVE OFFICER,ZILLA PARISHAD,BALASORE DHARANIDHAR SETHY	ADV.	//	
		VS	VS	()	
95	D-CONTC/30721/2025	DIBYAJYOTI PARIDA,IAS ITISHREE MOHANTY	ADV.	//	
		VS	VS	()	
96	D-CONTC/30731/2025	ARAVIND AGRAWAL,IAS JYOTISH CHANDRA PATRA	ADV	//	AOR20250000161C202500038
		VS	VS	()	
97	D-CONTC/30744/2025	ASHOK KUMAR PANI, DEPUTY REGISTRAR OF CO-OPERATIVE SOCIETIES,BARIPADA SAROJ KUMAR BEHERA	ADV.	//	
		VS	VS	()	
98	D-CONTC/30746/2025	MANOJ SATYAWAN MAHAJAN,IAS RAMA CHANDRA NAYAK	ADV.	//	
		VS	VS	()	
99	D-CONTC/30754/2025	ANU GARG,IAS MANJULATA PRUSTY	SUDHASHREE PASAYAT	//	AOR20250000161C202500039
		VS	VS	()	
100	D-CONTR/23127/2025	MAHENDRA NATH SAMAL, CEO KRUPASINDHU GAHAN	TIRTH KUMAR SAHU	//0	
		VS	VS	()	
101	D-CRLA/23086/2025	DIGBIJAY BISWAL,I.I.C. TALCHER,ANGUL GANESH BARIK@PINTU	TRILOCHAN NANDA	BOUDH /330 /2023	
		VS	VS	()	
102	D-CRLA/23141/2025	STATE OF ODISHA BIKASH CHANDRA BHOI	BHABANI SHANKAR DASPARIDA	SAMBALPUR VIGILANCE /10 /2020	
		VS	VS	()	

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103	D-CRLA/23143/2025	STATE OF ODISHA(VIG.) GOBINDA KANDI VS	RABI NARAYAN MOHANTY VS	// BALIPATNA /219 /2021 ()	
104	D-CRLA/23190/2025	STATE OF ODISHA SATRUGHNA BISWAL VS	BINAPANI TRIPATHY VS	// RENGALI /82 /2016 ()	
105	D-CRLMC/23090/2025	STATE OF ODISHA NITU MANSINGH @ DHARMENDRA MANSINGH VS	PARTHA SARATHI DAS VS	// KHURDA PS /442 /2021 ()	AOD20240000364C202500125
106	D-CRLMC/23098/2025	STATE OF ODISHA BATA JENA VS	DEBASIS SAHOO VS	// GHASIPURA /372 /2024 ()	
107	D-CRLMC/23103/2025	STATE OF ODISHA BABUNU @ MANOJ KUMAR BEHURIA VS	MD.G.MADANI VS	// DHAMNAGAR /99 /2024 ()	
108	D-CRLMC/23113/2025	STATE OF ODISHA LAXMIDHAR MOHARANA VS	SARAT CHANDRA MEKAP VS	// NAYAGARH /135 /2022 ()	
109	D-CRLMC/23135/2025	STATE OF ODISHA M/S. RPD INFRATECH PVT. LTD., BBSR VS	PABITRA KUMAR NAYAK VS	// / /0 ()	
110	D-CRLMC/23139/2025	STATE OF ODISHA M/S NILE TRADERS, CUTTACK HARISH CHANDRA CHALLAN @ HARI BHATRA VS	JUGALA KISHORE PANDA VS	// KODINGA /211 /2021 ()	
111	D-CRLMC/23153/2025	STATE OF ODISHA AJAY SINGH @ AJAYA SINGH VS	SK. ZAFARULLA VS	// / /0 ()	
112	D-CRLMC/23155/2025	STATE OF ODISHA JAGA PRADHAN @ JAGANNATH PRADHANA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /208 /2022 ()	AOR20220001631C202500191
113	D-CRLMC/23162/2025	STATE OF ODISHA SK. RAJA BABU@RAJANI VS	GAGAN BIHARI SINGH VS	// SALIPUR /219 /2019 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/23164/2025	SANDEEP KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /58 /2024 () //	
115	D-CRLMC/23168/2025	PARITOSH MOHANTY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CHANDRASEKHARPUR /628 /2024 () //	
116	D-CRLMC/23180/2025	SUPRAVA PALEI VS STATE OF ODISHA	LALATENDU KANUNGO VS	Bamapada (Industrial Area) /199 /2021 () //	
117	D-CRLMC/23184/2025	BIGHINI @ BIGNESAR NAYAK @ BIGNESWAR NAYAK @ BIGNESWAR NAYAK VS STATE OF ODISHA	YOKIR BIGHIN SARKAR VS	KANPUR /2 /2018 () //	
118	D-CRLMC/23188/2025	RUPALI MOHAPATRA @ RUPALI BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	//0 () //	
119	D-CRLMC/23189/2025	BIGHNA @ BIGNESHA @ BIGHINI @ BIGNESAR NAYAK @ BIGNESWAR NAYAK @ BIGNARAJ NAYAK VS STATE OF ODISHA	YOKIR BIGHIN SARKAR VS	KARASINGHPUR /42 /2017 () //	
120	D-CRLMC/23193/2025	BIGHNA @ BIGNESHA @ BIGHINI @ BIGNESAR NAYAK @ BIGNESWAR NAYAK @ BIGNARAJ NAYAK VS STATE OF ODISHA	YOKIR BIGHIN SARKAR VS	KARASINGHPUR /97 /2014 () //	
121	D-CRLMC/23194/2025	BAPINA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KONARK /86 /2024 () //	
122	D-CRLMC/23201/2025	SIRAJ KUMAR SINGH VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	//0 () //	
123	D-CRLMC/23212/2025	JIBAN MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /136 /2024 () //	
124	D-CRLMC/23214/2025	SMRUTIRANJAN MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	KUAKHIA /308 /2024 () //	AOD20230000467C202500020
125	D-CRLMC/23220/2025	LAXMIPRIYA @ LAKSMIPRIYA SWAIN	BIJAY JENA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/23221/2025	LAXMIPRIYA @ LAKSMIPRIYA SWAIN	BIJAY JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/23223/2025	SUBODHA KUMAR MOHANTY @ SUBODHA CHANDRA MOHANTY	BIJAY KUMAR MOHANTY	MAHANGA /28 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/23084/2025	PRIYANKA ROUT	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/23085/2025	ROZALIN SAHOO	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/23087/2025	JYOSTNA RANI DAS	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/23089/2025	DANDAPANI BEHERA	SUDHIR RANJAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/23147/2025	SANJAY KUMAR PRADHAN	BISHNU CHARAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/23160/2025	BHAGYASHREE BHATTA	BIJAY KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/23099/2025	KHILESWARI DANDSENA	BIJAYA KUMAR BEHERA 1	DHARMABANDHA PS /15 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/23118/2025	AZMAT KHAN @ AZAMAT KHAN	LAXMIDHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/23197/2025	JAYANTA KUMAR SAHOO @ SAHU	RAVI SHANKAR SAMAL	/ /0	
		VS	VS	()	

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137	D-CRLREV/23205/2025	STATE OF ODISHA BINAYAK MOHAPATRA VS	BIBHUTI BHUSAN NANDA VS	// MAHILA P.S. BUXIBAZAR /47 /2024 ()	
138	D-CRLREV/23222/2025	STATE OF ODISHA SHABANA PERWIN VS	JAGAJIBAN PRADHAN VS	// Bamapada (Industrial Area) /79 /2012 ()	
139	D-FAO/30607/2025	STATE OF ODISHA SK. KHALIL AHMED VS	SOUMYA MISHRA VS	// // ()	
140	D-FAO/30678/2025	TAHETUL MASJID BIJE BADAHAT BANAMALI BARIK VS	SUKANTA KUMAR MISHRA VS	// // ()	
141	D-MACA/30683/2025	STATE OF ODISHA B.M., NATIONAL INSURANCE CO.LTD., KORAPUT VS	NITISH KUMAR MISHRA VS	// // ()	
142	D-MATA/30630/2025	PRAMILA GOND NIRAJA NALINI MOHANTY VS	BALARAM NAYAK VS	// // ()	
143	D-MSA/30702/2025	GOURAB DAS RANJAN KUMAR ROUL VS	SOUMYA MISHRA VS	// // ()	
144	D-RPFAM/30646/2025	ADDL. ASST. COMMNR. OF ENDOWMENTS, CUTTACK JAHANARA BIBI VS	ROHIT RANJAN RAY VS	// // ()	
145	D-RPFAM/30706/2025	SK.AFSAR BISWARANJAN BEHERA VS	ASHOK DAS VS	// // ()	
146	D-RPFAM/30735/2025	SUDHIRA GANTA N. UMAKANT RAO @ UMAKANT NAIK VS	NIRMAL RANJAN ROUSTRAY VS	// // ()	AOD20240000714C202500025
147	D-RPFAM/30741/2025	JAYANTI NAIK @ N. JAYANTI RADHAMOHAN @ ASWIN KU. BEHERA VS	HEMANTA KUMAR RATSINGH VS	// // ()	
		JAYANTI KUMARI PARIDA		//	

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148	D-RSA/30667/2025	DAMA MALIK VS SAMANTH MALIK	DWARIKA PRASAD MOHANTY VS	// 0 //	
149	D-RSA/30698/2025	AEM CHILDREN HOME PAIKMAL VS PUSPA KUMARI PRADHAN	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500048
150	D-RSA/30709/2025	SK.ISRAIL VS SK.IBRAIL	JAJATI KESHARI KHUNTIA VS	// 0 //	
151	D-RSA/30724/2025	BASANTI @ BASANTILATA PANI VS BRUNDABANA PANDA	DWARIKA PRASAD MOHANTY VS	// 0 //	
152	D-RVWPET/30666/2025	RAMESHLAL SAHU VS JOGENDAR KAUR GANDHI	TUSAR KUMAR MISHRA VS	// 0 //	AOR20220001266C202500010
153	D-RVWPET/30749/2025	UNION OF INDIA VS RUDRA NARAYAN MISHRA	BISWAJIT MAHARANA (S.P.C.) VS	// 0 //	
154	D-RVWPET/30751/2025	JAGANNATH BISWAL VS RENU JENA	AMIT KUMAR NATH VS	// 0 //	
155	D-TRP(C)/30687/2025	RUNI SAHOO VS CHINTAMANI PATRA	SOUMYA MISHRA VS	// 0 //	
156	D-TRP(C)/30712/2025	RICHI RITAMBARA VS MANAS RANJAN DASH	SEKH ZAKIR HUSSAIN VS	// 0 //	
157	D-TRP(C)/30722/2025	PRINKAL DAS VS TARINI PRASAD GOSWAMI	SANDIPAN MISHRA VS	// 0 //	
158	D-TRP(C)/30725/2025	DEVJANI MISHRA VS NIGAMANANDA MISHRA	JYOTI PATNAIK VS	// 0 //	
159	D-TRP(C)/30750/2025	REKHARANI MAJHI @ BEHERA	SUSHANTA HARICHANDAN	//	

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		VS	VS	()	
160	D-TRPCRL/23088/2025	NITYANANDA BEHERA BISWAJIT KUANR	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500057
		VS	VS	()	
161	D-WA/30595/2025	ANJALI BHOI STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202500351
		VS	VS	()	
162	D-WA/30692/2025	DEBENDRA KUMAR SAHU STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500352
		VS	VS	()	
163	D-WA/30693/2025	ASHOK DEBTA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500328
		VS	VS	()	
164	D-WA/30696/2025	ANJANA CHAND STATE OF ODISHA	MISS BISWABARA DASH,A.S.C	//	LOD20240000200C202500353
		VS	VS	()	
165	D-WA/30697/2025	MACHHUA HO STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500346
		VS	VS	()	
166	D-WA/30726/2025	AKSHYA SAHU SITA MUDULI	SAMBHU CH. NATH SHARMA	//	
		VS	VS	()	
167	D-WA/30730/2025	STATE OF ODISHA M/S.STEEL AUTHORITY OF INDIA LTD.,RSP, SUNDERGARH	ROHIT KUMAR SAHU	//	
		VS	VS	()	
168	D-WP(C)/30591/2025	HARBINDER SINGH DEENGRA GANAPATI ENGINEERING CO., KALAHANDI	GOKULANANDA SAHU	//	AOR20220001834C202500055
		VS	VS	()	
169	D-WP(C)/30592/2025	NILANCHAL SAHU GANAPATI ENGINEERING CO.	GOKULANANDA SAHU	//	AOR20220001834C202500053
		VS	VS	()	
170	D-WP(C)/30593/2025	SUSHIL KUMAR PANIGRAHI GANAPATI ENGINEERING CO.	GOKULANANDA SAHU	//	AOR20220001834C202500054
		VS	VS	()	

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171	D-WP(C)/30594/2025	SUMANTA KUMAR PANIGRAHI M/S SHARMA INDUSTRY, KALAHANDI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// // 0 //	
172	D-WP(C)/30596/2025	RAJ KUMAR TIBAREWAL VS STATE BANK OF INDIA, CUTTACK	AMIT KUMAR DAS VS	// 0 //	
173	D-WP(C)/30598/2025 WP(C)/21311/2025	DUMAL PARISHAD ODISHA SAHARANCHAL, BOLANGIR VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// 0 //	
174	D-WP(C)/30599/2025	RUDRA NARAYAN PATTANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
175	D-WP(C)/30600/2025	ABHIMANYU MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
176	D-WP(C)/30601/2025	RUPE GOND @ MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// 0 //	AOR20220001615C202500159
177	D-WP(C)/30603/2025	JHILLI RANA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //	
178	D-WP(C)/30604/2025	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //	
179	D-WP(C)/30605/2025	DR.PAPIYA RAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
180	D-WP(C)/30606/2025	JANARDAN SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
181	D-WP(C)/30608/2025	PUSPANJALI BHOI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	

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182	D-WP(C)/30609/2025	RAJU MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
183	D-WP(C)/30610/2025	CHANDRASEKHAR ROUT VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// () //	
184	D-WP(C)/30611/2025	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// () //	
185	D-WP(C)/30612/2025	THE COMMISSIONER OF INCOME TAX (TDS) VS SAGARIKA MISHRA	SUBASH CHANDRA MOHANTY, Sr.S.C VS	// () //	AOD20220001916C202500013
186	D-WP(C)/30613/2025	RUKMANA SAHU VS STATE OF ODISHA	KARUNAKAR GAYA VS	// () //	
187	D-WP(C)/30614/2025	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //	
188	D-WP(C)/30615/2025	FIROJ AHMED VS THE BRANCH MANAGER STATE BANK OF INDIA	RAJESH RANJAN SAHOO VS	// () //	
189	D-WP(C)/30616/2025	RAJESH NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //	
190	D-WP(C)/30619/2025 WP(C)/21334/2025	SANSKRITI PAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //	
191	D-WP(C)/30620/2025	JITEN KUMAR SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// () //	
192	D-WP(C)/30622/2025	GOLDEN LAND DEVELOPMENT (INDIA) LTD., CHANDIARA VS DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SUDAMPA JYOTI BISWAL VS	// () //	
193	D-WP(C)/30624/2025	SANJAN SETH	PRITAM KUMAR MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/30625/2025	M/S METAFIA INDUSTRIES PRIVATE LIMITED	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202500003
		VS	VS	()	
		THE CHIEF COMMISSIONER, CT AND GST		//	
195	D-WP(C)/30633/2025	CHANDRABAHANU DHALASAMANTA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/30634/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/30637/2025	M/S KABIRAJ PRADHAN	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202500004
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
198	D-WP(C)/30639/2025	KAMALAKANTA MOHAPATRA	BIMBISAR DASH	//	
		VS	VS	()	
		VICE CHANCELLOR, RASTRIYA SANSKRIT SANSTHAN, NEW DELHI		//	
199	D-WP(C)/30640/2025	PURNA CHANDRA MOHAPATRA	BIMBISAR DASH	//	
		VS	VS	()	
		VICE CHANCELLOR, RASTRIYA SANSKRIT SANSTHAN, NEW DELHI		//	
200	D-WP(C)/30641/2025	THE SENIOR DIVISIONAL MANAGER LIFE INSURANCE CORPORATION OF INDIA, BBSR	CRISHRATI PATRA	//	
		VS	VS	()	
		PRANGYA RANJAN SAHOO		//	
201	D-WP(C)/30642/2025	SUBHASMITA DAKUA	SOURAV BHUYAN	//	
	WP(C)/21338/2025	VS	VS	()	
		DHIRESH DAKUA		//	
202	D-WP(C)/30645/2025	JYOTIRMAYEE JENA	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/30647/2025	PRAFULLA KUMAR SAHOO	NARAYAN PRASAD PARJIA	//	
		VS	VS	()	
		CHIEF ADMINISTRATOR SHREE JAGANNATH TEMPLE, PURI		//	
204	D-WP(C)/30649/2025	PRABIR KUMAR DAS		//	
		VS	VS	()	

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205	D-WP(C)/30650/2025	STATE OF ODISHA JAYANTI MOHANTY VS	PRAKASH KUMAR MISHRA VS	// // 0	
206	D-WP(C)/30651/2025	STATE OF ODISHA SURYA KANTA PANDA VS	SHIVSANKAR MOHANTY VS	// // 0	
207	D-WP(C)/30653/2025	THE STATE OF ODISHA BHAGIRATHI JENA VS	KSHIROD KUMAR ROUT VS	// // 0	
208	D-WP(C)/30654/2025	STATE OF ODISHA PRAVANJAN BARIK VS	KSHIROD KUMAR ROUT VS	// // 0	
209	D-WP(C)/30655/2025	STATE OF ODISHA SATYAMANYU PATRA @ SATAN PATRA VS	KSHIROD KUMAR ROUT VS	// // 0	
210	D-WP(C)/30656/2025	STATE OF ODISHA ITIHAS SAMANTARAY VS	MANASH RANJAN NAYAK VS	// // 0	
211	D-WP(C)/30657/2025	THE INSURANCE OMBUDSMAN, BBSR BIKRAM KUMAR BEHURIA VS	KSHIROD KUMAR ROUT VS	// // 0	
212	D-WP(C)/30658/2025	STATE OF ODISHA M/S CHAKRABARTY ASSOCIATES, KHORDHA VS	SUBASH CH PANI VS	// // 0	
213	D-WP(C)/30660/2025	STATE OF ODISHA SARALA ENGINEERING AND CO VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202500014
214	D-WP(C)/30661/2025	JOINT COMMISSIONER OF STATE TAX M/S KUBERMOHAN DAS VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202500015
215	D-WP(C)/30662/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL) TATA STEEL LIMITED, DHENKANAL VS	SARADA PRASANNA SARANGI VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/30663/2025	JATINDRA KUMAR NAIK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
217	D-WP(C)/30664/2025	SISIR KUMAR PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
218	D-WP(C)/30665/2025	RAMAKANTA BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
219	D-WP(C)/30668/2025	MAA SARALA STEEL VS STATE TAX OFFICER, CT AND GST	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500016
220	D-WP(C)/30669/2025	AKSHAYA KUMAR DAS VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
221	D-WP(C)/30671/2025	NRUSINGH BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //	
222	D-WP(C)/30672/2025	BHABANI SHANKAR JENA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //	
223	D-WP(C)/30674/2025 WP(C)/21361/2025	THE EXECUTIVE ENGINEER, PRACHI IRRIGATION DIVISION, VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	DEBENDRAN MOHAPATRA VS	// 0 //	
224	D-WP(C)/30675/2025	M/S BHARAT SANCHAR NIGAM LIMITED, CUTTACK VS ADDL COMMISSIONER OF CT AND GST, TERRITORIAL RANGE, CUTTACK I	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
225	D-WP(C)/30676/2025 WP(C)/21363/2025	M/S. PRATYUSH, BBSR VS NOTIFIED AREA COUNCIL, PURUSHOTTAMPUR, GANJAM	LALIT KUMAR MAHARANA VS	// 0 //	
226	D-WP(C)/30677/2025	RANJAN KUMAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
227	D-WP(C)/30679/2025	MADHUSUDAN JENA	BHARAT BHUSAN ROUSTRAY	//	

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	WP(C)/21343/2025	VS	VS	()	
		COLLECTOR, KEONJHAR		//	
228	D-WP(C)/30681/2025	SATYABRATA MISHRA	SHILPI SIDDHANT MOHAPATRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
229	D-WP(C)/30682/2025	DR. RABI NARAYAN MISHRA	SIDHARTH SANKAR MOHAPATRA	//	AOR20220001491C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/30685/2025	DILLIP KUMAR SAMANTARAY	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/30686/2025	LAJPAT RAI MAKKAR	TUSHAR KANTI SATAPATHY	//	AOD20240000796C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/30688/2025	GOPAL CHANDRA MOHAPATRA	SHILPI SIDDHANT MOHAPATRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
233	D-WP(C)/30689/2025	SABYASACHI SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/30690/2025	EXECUTIVE ENGINEER (ELECT.) BED, TPCODL, BALUGAN, KANDAMAHARANA	GAONKUMAR MAHARANA	//	
		VS	VS	()	
		AMBIKA PRASAD MISHRA		//	
235	D-WP(C)/30695/2025	PRAMODA KUMAR NAYAK	SATYABRATA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/30699/2025	AKSHYA KUMAR MISHRA	MONALISHA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/30700/2025	TRILOCHAN ROUL	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500059
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE		//	
238	D-WP(C)/30701/2025	BASANTA KUMAR SAHOO	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	

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239	D-WP(C)/30703/2025	STATE OF ODISHA SANGRAM NAYAK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500060
240	D-WP(C)/30704/2025	COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR BIBHU PRASAD PANDA VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500056
241	D-WP(C)/30705/2025	UNION OF INDIA PUNYASLOKA PRADHAN VS	OM SWARUP VS	// // ()	
242	D-WP(C)/30707/2025	PRABIN SAMAL ASHOK KUMAR NAYAK VS	SIVA SANKAR CHAINI VS	// // ()	
243	D-WP(C)/30708/2025	STATE OF ODISHA BIREN KUMAR SAMAL VS	RADHARAMAN DAS NAYAK VS	// // ()	
244	D-WP(C)/30713/2025	STATE OF ODISHA DULAL RAY VS	RANJIT MOHANTY VS	// // ()	
245	D-WP(C)/30715/2025	STATE OF ODISHA SUBHALAXMI MAJHI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
246	D-WP(C)/30716/2025	STATE OF ODISHA JYOTSHNA RANI MALLICK VS	KUNJA SUNDAR DAS VS	// // ()	
247	D-WP(C)/30719/2025	STATE OF ODISHA RAMAKANTA SAMANTARAY VS	SUDARSAN BEHERA VS	// // ()	
248	D-WP(C)/30723/2025	STATE OF ODISHA I.C.I.C.I. LOMBARD, BBSR VS	ADAM ALI KHAN VS	// // ()	
249	D-WP(C)/30727/2025	SEPHUL DHARUA SK.TAHAZUD HODA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //	

ORISSA HIGH COURT

FILING REPORT AS ON :30/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/30728/2025	DEBABRATA DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
251	D-WP(C)/30729/2025	PUSPANJALI DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
252	D-WP(C)/30732/2025	PADMINI KUMARI PANIGRAHY VS SMRUTI RANJAN NAYAK	VS	// 0 //	
253	D-WP(C)/30734/2025	DIPTI RANJAN SAHOO VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //	
254	D-WP(C)/30736/2025	SANJIB KUMAR DAS VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED, GANJAM	SUBHADUTTA ROUTRAY VS	// 0 //	
255	D-WP(C)/30737/2025	SUBHADRA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
256	D-WP(C)/30738/2025	C AND G CORPORATION VS THE ADDL COMMISSIONER OF GST AND CENTRAL EXCISE CUSTOMS	DILLIP KUMAR PATTANAYAK VS	// 0 //	AOD20250000898C202500004
257	D-WP(C)/30739/2025	UPENDRANATH DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
258	D-WP(C)/30740/2025	LINNEAN CONSULTANCY AND EQUIPMENT PVT. LTD., SONEPUR VS UNION OF INDIA	DILIP KUMAR PATTANAYAK VS	// 0 //	
259	D-WP(C)/30743/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500092
260	D-WP(C)/30753/2025	GHANTESWARI CARRIERS, SAMBALPUR VS HINDUSTAN PETROLEUM CORPORATION LTD, (HPCL), KHURDA	DILLIP KUMAR RAY VS	// 0 //	
261	D-WPCRL/23107/2025	JYOSHNA NAYAK	ASHOK KUMAR SAHOO	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/23081/2025	SOM MALLIK @ SATYAJIT MALIK	PRIYA RANJAN SINGH	BAMBARI /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/23082/2025	GURUA @ GURUBA SING	SARADA PRASAD DASH	RARUAN /86 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/23083/2025	RAMESH CHANDRA SAHOO	SURESH KUMAR PANDA	RAGHUNATHPUR /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/23091/2025	SUKANTA KUMAR JENA @ SUKANTA JENA	DIBYAJYOTI SAHOO	AGARAPADA /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/23093/2025	SRIDHARA MALIK @ NANDEI	SATYA NARAYAN MISHRA 4	SORO /181 /2025	AOR20220001615C202500158
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/23097/2025	SURAJ SAHU	SUSANTA KUMAR SAHU	BARGARH RURAL /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/23100/2025	SATYABHAMA DHONI @ DHANI	ARIJEET MISHRA	BANSADA /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/23101/2025	MANAS DHONI @ DHANI	ARIJEET MISHRA	BANSADA /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/23111/2025	MIR KUDRAT ALI	DEEPAK KU SAHOO	DERABIS /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/23115/2025	SK. ANWAR @ LAFANGA	ANITA SAHOO	REMUNA /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/23116/2025	MD. SARFARAJ @ SARFARAJ	MOHAMMED MUSTAQ ANSARI	RAJGANGPUR /335 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/23119/2025	STATE OF ODISHA SATYABRATA ADHEK VS	ARUN KUMAR BEHERA VS	// BHOGRAI /202 /2025 ()	AOR20220003422C202500087
274	D-ABLAPL/23120/2025	STATE OF ODISHA SAKTIDHARA ROUT @ DANDA VS	AKSHAYA KUMAR NAYAK VS	// BONTH /28 /2024 ()	
275	D-ABLAPL/23122/2025	STATE OF ODISHA MD. KHUDA BOX @ PATA @ MAHAMAD KHUDA BO VS	BOBBI KRAM RATH VS	// HINDOL /330 /2024 ()	
276	D-ABLAPL/23128/2025	STATE OF ODISHA PRABIN BAG @ PRAVEEN BAG VS	MAHES DAS VS	// TITILAGARH /196 /2025 ()	
277	D-ABLAPL/23129/2025	STATE OF ODISHA PRIYABRATA PANDA @ THAKAN VS	DEVASHIS PANDA VS	// BINJHARPUR /342 /2025 ()	
278	D-ABLAPL/23132/2025	STATE OF ODISHA TOPHAN NIAL VS	SATYANARAYAN MISHRA VS	// PATNAGARH /227 /2025 ()	AOR20220001303C202500032
279	D-ABLAPL/23133/2025	STATE OF ODISHA PRAVASH KUMAR SAHU @ PRABHAS SAHOO @ BAN VS	BANWAI JENA VS	// / /0 ()	
280	D-ABLAPL/23136/2025	STATE OF ODISHA SHYAMAL KUMAR BEHERA @ SHYAM KUMAR BEHERA VS	HEERAM PRASAD DAS VS	// BHAWANIPATNA TOWN /258 /2025 ()	
281	D-ABLAPL/23137/2025	STATE OF ODISHA RAJESH MUNDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /299 /2025 ()	
282	D-ABLAPL/23148/2025	STATE OF ODISHA KHIROD RAYATI @ KHIROD RAETI VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /234 /2025 ()	
283	D-ABLAPL/23149/2025	STATE OF ODISHA GITANJALI SAMAL VS	AMARESH DAS VS	// COLLIERY /692 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/23150/2025	RAMA CHANDRA BEHERA @ KALIA VS STATE OF ODISHA	AMARESH DAS VS	COLLIERY /692 /2024 () //	
285	D-ABLAPL/23151/2025	SANGRAM MAHARANA @ CHINTU VS STATE OF ODISHA	SWETALANA DAS VS	BRAHMAGIRI /258 /2025 () //	
286	D-ABLAPL/23154/2025	RAKESH NAYAK @ RAKESH KUMAR NAYAK @ RAKESH K. ZAFARULLA VS STATE OF ODISHA	VS	NIALI /153 /2023 () //	
287	D-ABLAPL/23158/2025	BIRANCHI NARAYAN MAHABHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /206 /2025 () //	
288	D-ABLAPL/23159/2025	BIDYASAGAR MOHANTY @ SINU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	//0 () //	
289	D-ABLAPL/23161/2025	BABAJI @ SANJAYA SWAIN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	BALANGA /165 /2025 () //	
290	D-ABLAPL/23163/2025	RAJENDRA PRASAD ROUT VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	NISCHINTAKOILI /58 /2025 () //	
291	D-ABLAPL/23165/2025	JAGA SWAIN @ OM PRAKASH SWAIN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	BALANGA /165 /2025 () //	
292	D-ABLAPL/23171/2025	BASUDEBA PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /239 /2024 () //	
293	D-ABLAPL/23176/2025	PENTU BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /376 /2025 () //	
294	D-ABLAPL/23179/2025	ABHARANI MOHANTY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	PIPLI /445 /2025 () //	
295	D-ABLAPL/23181/2025	DILIP MEHER	BISMAY RAY	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA (EOW)		//	
296	D-ABLAPL/23182/2025	BHARATI NAYAK	BISMAY RAY	//0	
		VS	VS	()	
		STATE OF ODISHA(E.O.W)		//	
297	D-ABLAPL/23185/2025	RATNAKAR PALLAI	PANCHANAN PANIGRAHI	MADHUPATNA /282 /2022	AOD2025000009C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/23186/2025	ANISHA SUBUDHI	BIDYALOK MOHAPATRA	SPECIAL CRIME UNIT /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/23192/2025	AMARJIT RATH	BIJAY JENA	MANCHESWAR P.S. /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/23195/2025	DIPU @ SUSHANTA KUMAR NAYAK @ SUSHANTA NAYAK	SAROK KUMAR DASH	RAJKANIKA /383 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/23203/2025	ASHWINI KUMAR DAS @ ASWINI	SATYABRATA DASH	BHADRESWAR /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/23204/2025	RAJESH DAS	JAYAKRISHNA MOHAPATRA	PIRAHAT P.S /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/23206/2025	BISHNU CHARAN JENA	KARUNAKAR DAS	DHARMASALA /438 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/23207/2025	SARBESWAR ROUT	LALATENDU SAMANTARAY	RAJNAGAR /130 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/23211/2025	ARNAPURNA DHUPAL	PARSURAM PANDA	BASUDEVPUR /493 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/23213/2025	BIGYAN MAHAKUR	RAJJEET ROY	ULLUNDA /98 /2025	AOR20220001462C202500093
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/23217/2025	STATE OF ODISHA SUSANTA PATRA VS STATE OF ODISHA	Judhisthir Sahoo VS	// // () //	AOD20220003315C202500048

ORISSA HIGH COURT

MISC CASES FILED on :30/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/23088/2025 TRPCRL/ /	BISWAJIT KUANR MP	AKASH KUMAR PATTAJOSHI	70/2025
2	D-MSA/30702/2025 MSA/ /	RANJAN KUMAR ROUL MP	SOUMYA MISHRA	103/2025
3	D-TRP(C)/30687/2025 TRP(C)/ /	RUNI SAHOO MP	SOUMYA MISHRA	260/2025
4	D-TRP(C)/30712/2025 TRP(C)/ /	RICHI RITAMBARA MP	SEKH ZAKIR HUSSAIN	261/2025
5	D-TRP(C)/30722/2025 TRP(C)/ /	PRINKAL DAS MP	SANDIPAN MISHRA	262/2025
6	D-TRP(C)/30725/2025 TRP(C)/ /	DEVJANI MISHRA MP	JYOTI PATNAIK	263/2025
7	D-TRP(C)/30750/2025 TRP(C)/ /	REKHARANI MAJHI @ BEHERA MP	SUSHANTA HARICHANDAN	264/2025
8	D-CONTC/13452/2025 CONTC/1711/2025	MANAGOVINDA SENA MP		269/2025
9	D-CONTC/8824/2025 CONTC/1605/2025	ASHOK KUMAR MOHANTY MP		270/2025
10	D-RVWPET/30666/2025 RVWPET/ /	RAMESHLAL SAHU MP	TUSAR KUMAR MISHRA	286/2025
11	D-RVWPET/30666/2025 RVWPET/ /	RAMESHLAL SAHU MP	TUSAR KUMAR MISHRA	287/2025
12	D-RVWPET/30666/2025 RVWPET/ /	RAMESHLAL SAHU MP	TUSAR KUMAR MISHRA	288/2025
13	D-RVWPET/30749/2025 RVWPET/ /	UNION OF INDIA MP	BISWAJIT MAHARANA (S.P.C.)	289/2025
14	D-RVWPET/30749/2025 RVWPET/ /	UNION OF INDIA MP	BISWAJIT MAHARANA (S.P.C.)	290/2025
15	D-RPFAM/339/2023 RPFAM/339/2023	GOLAK BIHARI BARIK MP	MD. GOLAM MADANI	329/2025
16	D-RPFAM/30706/2025 RPFAM/ /	BISWARANJAN BEHERA MP	ASHOK DAS	330/2025
17	D-RPFAM/30741/2025 RPFAM/ /	RADHAMOHAN @ ASWIN KU. BEHERA MP	HEMANTA KUMAR RATSINGH	331/2025
18	D-RPFAM/30735/2025 RPFAM/ /	N. UMAKANT RAO @ UMAKANT NAIK MP	NIRMAL RANJAN ROURAY	332/2025
19	D-CMAPL/30742/2025 CMAPL/ /	DR.AJAYA KUMAR SAHOO @ AJAY KUMAR SAHOO MP	PRAFULLA KUMAR SAHU	388/2025
20	D-CMAPL/30745/2025 CMAPL/ /	BEENAPANI TRIPATHY MP	PRAFULLA KUMAR SAHU	389/2025
21	D-CMAPL/30748/2025 CMAPL/ /	BISWANATH MISHRA MP	PRAFULLA KUMAR SAHU	390/2025
22	D-CMAPL/30747/2025 CMAPL/ /	DR. UPENDRA PARIDA MP	PRAFULLA KUMAR SAHU	391/2025
23	D-CMAPL/30733/2025 CMAPL/ /	PADMANAV SAHOO MP	ADV	392/2025
24	D-CRLREV/23075/2025 CRLREV/ /	JAHUL KHAN MP	BISWAJIT RANJAN TRIPATHY	687/2025
25	D-CRLREV/23075/2025 CRLREV/ /	JAHUL KHAN MP	BISWAJIT RANJAN TRIPATHY	688/2025
26	D-CRLREV/23075/2025	JAHUL KHAN	BISWAJIT RANJAN TRIPATHY	

	CRLREV/ /	MP		689/2025
27	D-CRLREV/23099/2025	KHILESWARI DANDSENA	BIJAYA KUMAR BEHERA 1	
	CRLREV/ /	MP		690/2025
28	D-CRLREV/18035/2025	C.B.I.	SARTHAK NAYAK	
	CRLREV/ /	MP		691/2025
29	D-CRLREV/23118/2025	AZMAT KHAN @ AZAMAT KHAN	LAXMIDHAR DASH	
	CRLREV/ /	MP		692/2025
30	D-CRLREV/23118/2025	AZMAT KHAN @ AZAMAT KHAN	LAXMIDHAR DASH	
	CRLREV/ /	MP		693/2025
31	D-CRLREV/3869/2025	SIBA SHANKAR DASH@SIVA@PINTU	HARIPAD MOHANTY	
	CRLREV/145/2025	MP		694/2025
32	D-FAO/26586/2025	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MALIK GENERAL INSURANCE COMPANY LIMITED,	BBSR	
	FAO/309/2025	MP		695/2025
33	D-CRLREV/23197/2025	JAYANTA KUMAR SAHOO @ SAHU	RAVI SHANKAR SAMAL	
	CRLREV/ /	MP		695/2025
34	D-CRLREV/23197/2025	JAYANTA KUMAR SAHOO @ SAHU	RAVI SHANKAR SAMAL	
	CRLREV/ /	MP		696/2025
35	D-FAO/30678/2025	BANAMALI BARIK	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		696/2025
36	D-CRLREV/23205/2025	BINAYAK MOHAPATRA	BIBHUTI BHUSAN NANDA	
	CRLREV/ /	MP		697/2025
37	D-FAO/417/2022	STATE OF ODISHA		
	FAO/417/2022	MP		697/2025
38	D-CRLREV/23205/2025	BINAYAK MOHAPATRA	BIBHUTI BHUSAN NANDA	
	CRLREV/ /	MP		698/2025
39	D-FAO/11031/2025	SR. DIVISIONAL MANAGER , ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR		
	FAO/162/2025	MP		698/2025
40	D-CRLREV/23222/2025	SHABANA PERWIN	JAGAJIBAN PRADHAN	
	CRLREV/ /	MP		699/2025
41	D-BLAPL/18491/2025	JAGANNATH BAJING		
	BLAPL/6460/2025	MP		810/2025
42	D-BLAPL/7978/2025	AJIT KUMAR NAYAK	HARIHAR PANIGRAHI	
	BLAPL/3042/2025	MP		811/2025
43	D-BLAPL/16790/2024	SATYA PRAKASH SINGH		
	BLAPL/5770/2024	MP		812/2025
44	D-BLAPL/14281/2025	TAPAS KUMAR JENA	MITALEE JESTHI	
	BLAPL/5052/2025	MP		813/2025
45	D-BLAPL/20357/2025	SARBESWAR BEHERA @ BAPI	PRAFULLA KUMAR KHATEI	
	BLAPL/7141/2025	MP		814/2025
46	D-BLAPL/20357/2025	SARBESWAR BEHERA @ BAPI	PRAFULLA KUMAR KHATEI	
	BLAPL/7141/2025	MP		815/2025
47	D-BLAPL/18412/2025	SRIKANTA @ SRIKANT DUWANIWAL	HIMANSHU SEKHAR MISHRA	
	BLAPL/6446/2025	MP		816/2025
48	D-BLAPL/36959/2024	RAJ SHARMA		
	BLAPL/12465/2024	MP		817/2025
49	D-RSA/30667/2025	DAMA MALIK	DWARIKA PRASAD MOHANTY	
	RSA/ /	MP		1074/2025
50	D-RSA/30709/2025	SK.ISRAIL	JAJATI KESHARI KHUNTIA	
	RSA/ /	MP		1075/2025
51	D-CMP/30602/2025	MAHENDRA BEHERA	BINAYA KUMAR MOHANTY	
	CMP/ /	MP		1159/2025
52	D-CMP/30597/2025	MANIMALA RATH	AKASH KUMAR PATTAJOSHI	
	CMP/ /	MP		1160/2025
53	D-CMP/30635/2025	BISWAJIT PUHAN	SUVASHISH PATTANAIAK	
	CMP/1144/2025	MP		1161/2025
54	D-CMP/30673/2025	BARNABA PRADHAN	ASHIT KUMAR DASH	
	CMP/ /	MP		1162/2025
55	D-CMP/30684/2025	ASHOK KUMAR HATI	BHAWANI SANKAR PANIGRAHI	
	CMP/ /	MP		1163/2025
56	D-CMP/1333/2023	BHRAMARBAR BISWAL	JAGAJIBAN PRADHAN	
	CMP/1333/2023	MP		1164/2025
57	D-CMP/49/2019	LILA SINGH DEO	M/S.BHOJRAJ SETH	
	CMP/49/2019	MP		1165/2025

58	D-CMP/9114/2025 CMP/344/2025	KANCHAN MUDULI MP	SWAYAMBHU MISHRA	1166/2025
59	D-CMP/30711/2025 CMP/ /	MIR KASIM MP	PRABIN DAS	1167/2025
60	D-CMP/30714/2025 CMP/ /	PURNA KARJEE MP	BASUDEV MISHRA	1168/2025
61	D-CMP/54490/2024 CMP/1505/2024	SANJIB KUMAR SUBUDHI MP		1169/2025
62	D-CMP/30752/2025 CMP/ /	KUNMUN SAHOO @ JAYANTI SAHOO MP	AMIT PRASAD BOSE	1170/2025
63	D-ABLAPL/18972/2025 ABLAPL/7570/2025	GANANATH PRUSTY MP		1424/2025
64	D-ABLAPL/15740/2025 ABLAPL/6303/2025	HRUSIKESH NAYAK MP		1425/2025
65	D-ABLAPL/19565/2024 ABLAPL/7009/2024	PRAVAS KUMAR MOHARANA MP		1426/2025
66	D-ABLAPL/10007/2025 ABLAPL/3873/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY MP		1427/2025
67	D-ABLAPL/13135/2025 ABLAPL/5060/2025	PINAKI DUTTA MP	NALINI KANTA DASH	1428/2025
68	D-ABLAPL/10989/2025 ABLAPL/4308/2025	RANKA GOUDA MP		1429/2025
69	D-ABLAPL/5758/2025 ABLAPL/2157/2025	SUDHANSU ROUT @ NINI MP	CHITTA RANJAN SAHU	1430/2025
70	D-MACA/27205/2025 MACA/ /	M/S NEW INDIA ASSURANCE CO .LTD., BANGALORE MP	AMIT PRASAD DUTTA	1959/2025
71	D-MACA/25287/2025 MACA/ /	REGIONAL MANAGER, APSRTC MP	T.N. MURTY	1960/2025
72	D-MACA/22669/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., ANAND MP	AMAM ALI KHAN	1961/2025
73	D-CRLMC/22175/2025 CRLMC/2783/2025	AKHILESH PANIGRAHI MP		2047/2025
74	D-CRLMC/21764/2025 CRLMC/2749/2025	RUPASHREE DASH @ ROOPASHREE DASH MP	KSHIROD KUMAR ROUT	2048/2025
75	D-CRLMC/30468/2024 CRLMC/3918/2024	MANOJ@MANOJA KUMAR LENKA MP	AMIT PRASAD BOSE	2049/2025
76	D-CRLMC/18932/2025 CRLMC/2446/2025	SAMEER KU NAIK@SAMEER KUMAR@ TENTU MP		2050/2025
77	D-CRLMC/23098/2025 CRLMC/ /	BATA JENA MP	DEBASIS SAHOO	2051/2025
78	D-CRLMC/17949/2025 CRLMC/2229/2025	PADMAN KHEMUNDU MP		2052/2025
79	D-CRLMC/5171/2023 CRLMC/5171/2023	NALINI KANT DASH MP	MAMTA TRIPATHY	2053/2025
80	D-CRLMC/23113/2025 CRLMC/ /	LAXMIDHAR MOHARANA MP	SARAT CHANDRA MEKAP	2054/2025
81	D-CRLMC/5171/2023 CRLMC/5171/2023	NALINI KANT DASH MP	MAMTA TRIPATHY	2055/2025
82	D-CRLMC/23139/2025 CRLMC/ /	HARISH CHANDRA CHALLAN @ HARI BHATTARAL MP	KISHORE PANDA	2056/2025
83	D-CRLMC/23164/2025 CRLMC/ /	SANDEEP KUMAR SINGH MP	BIJAYA KUMAR RAGADA	2057/2025
84	D-CRLMC/16754/2025 CRLMC/2165/2025	THUNI@TARINI JENA MP		2058/2025
85	D-CRLMC/23188/2025 CRLMC/ /	RUPALI MOHAPATRA @ RUPALI BISWAL PABITRA KUMAR NAYAK MP		2059/2025
86	D-CRLMC/23212/2025 CRLMC/ /	JIBAN MANDAL MP	TUKUNA KUMAR MISHRA	2060/2025
87	D-CRLA/3906/2025 CRLA/230/2025	PRAMOD BHAGAT MP	SUDHANSU SEKHAR DASH	2080/2025
88	D-CRLA/23086/2025 CRLA/ /	GANESH BARIK@PINTU MP	TRILOCHAN NANDA	2081/2025
89	D-CRLA/23086/2025	GANESH BARIK@PINTU	TRILOCHAN NANDA	

	CRLA/ /	MP		2082/2025
90	D-CRLA/23077/2025	JUDHISTIRA PRADHAN	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2083/2025
91	D-CRLA/23077/2025	JUDHISTIRA PRADHAN	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2084/2025
92	D-CRLA/568/2019	NIRAKAR NAIK	PRATYUSHA NAIDU, RAJIB BIHARI MISHRA, B.C.GHADEI, (ASHOK K	
	CRLA/568/2019	MP		2085/2025
93	D-CRLA/17268/2025	BIPRA NAIK	SAROJ KUMAR DASH	
	CRLA/ /	MP		2086/2025
94	D-CRLA/23141/2025	BIKASH CHANDRA BHOI	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2087/2025
95	D-CRLA/23141/2025	BIKASH CHANDRA BHOI	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2088/2025
96	D-CRLA/23143/2025	GOBINDA KANDI	RABI NARAYAN MOHANTY	
	CRLA/ /	MP		2089/2025
97	D-CRLA/23143/2025	GOBINDA KANDI	RABI NARAYAN MOHANTY	
	CRLA/ /	MP		2090/2025
98	D-CRLA/19181/2025	SANTOSH KUMAR BHOI	KISHOR KUMAR NAIK	
	CRLA/ /	MP		2091/2025
99	D-CRLA/23190/2025	SATRUGHNA BISWAL	BINAPANI TRIPATHY	
	CRLA/ /	MP		2092/2025
100	D-CRLA/23190/2025	SATRUGHNA BISWAL	BINAPANI TRIPATHY	
	CRLA/ /	MP		2093/2025
101	D-WA/30595/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3378/2025
102	D-WA/30595/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3379/2025
103	D-WA/30595/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3380/2025
104	D-WA/30692/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3381/2025
105	D-WA/30692/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3382/2025
106	D-WA/30693/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3383/2025
107	D-WA/30693/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3384/2025
108	D-WA/30696/2025	STATE OF ODISHA	MISS BISWABARA DASH,A.S.C	
	WA/ /	MP		3385/2025
109	D-WA/30696/2025	STATE OF ODISHA	MISS BISWABARA DASH,A.S.C	
	WA/ /	MP		3386/2025
110	D-WA/30697/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3387/2025
111	D-WA/30697/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3388/2025
112	D-WA/30726/2025	SITA MUDULI	SAMBHU CH. NATH SHARMA	
	WA/ /	MP		3389/2025
113	D-WA/30730/2025	M/S.STEEL AUTHORITY OF INDIA LTD.,RSONIBHARGARSAHU		3390/2025
	WA/ /	MP		
114	D-WP(C)/30594/2025	M/S SHARMA INDUSTRY, KALAHANDI	BIJAYA KUMAR BEHERA	
	WP(C)/ /	MP		12804/2025
115	D-WP(C)/30591/2025	GANAPATI ENGINEERING CO., KALAHANDI	DDKULANANDA SAHU	
	WP(C)/ /	MP		12805/2025
116	D-WP(C)/30598/2025	DUMAL PARISHAD ODISHA SAHARANCHALURBOKANCI	R DWIBEDI	
	WP(C)/21311/2025	MP		12806/2025
117	D-WP(C)/30599/2025	RUDRA NARAYAN PATTANAYAK	ANIRUDHA DAS	
	WP(C)/ /	MP		12807/2025
118	D-WP(C)/30600/2025	ABHIMANYU MALLICK	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		12808/2025
119	D-WP(C)/30603/2025	JHILLI RANA	JAJATI KISHORE MOHANTY	
	WP(C)/ /	MP		12809/2025
120	D-WP(C)/32330/2024	DINABANDHU JENA	PRAMOD KUMAR NAYAK	
	WP(C)/19018/2024	MP		12810/2025

121	D-WP(C)/30608/2025 WP(C)/ /	PUSPANJALI BHOI MP	SUSANTA KUMAR SAHU	12811/2025
122	D-WP(C)/30611/2025 WP(C)/ /	SAROJ KUMAR TRIPATHY MP	TRILOCHAN NANDA	12812/2025
123	D-WP(C)/30614/2025 WP(C)/ /	JITENDRA KUMAR NAYAK MP	MANOJ KUMAR MOHANTY	12813/2025
124	D-WP(C)/30615/2025 WP(C)/ /	FIROJ AHMED MP	RAJESH RANJAN SAHOO	12814/2025
125	D-WP(C)/30616/2025 WP(C)/ /	RAJESH NAYAK MP	AKSHAYA KUMAR SAHOO	12815/2025
126	D-WP(C)/30619/2025 WP(C)/21334/2025	SANSKRITI PAL MP	UMA CHARAN MISHRA	12816/2025
127	D-WP(C)/30620/2025 WP(C)/ /	JITEN KUMAR SAHOO MP	BHABANI PRASAD MOHANTY	12817/2025
128	D-WP(C)/28338/2025 WP(C)/19816/2025	PRIYANKA PRIYADARSHINI PARIDA MP	SANKARACHARYA CHOUDHURY	12818/2025
129	D-WP(C)/30634/2025 WP(C)/ /	BABULA SAHU MP	BIBHUTI BHUSAN PANDA	12819/2025
130	D-WP(C)/30641/2025 WP(C)/ /	THE SENIOR DIVISIONAL MANAGER LIFE INSURANCE CORPORATION OF INDIA, BBSR MP		12820/2025
131	D-WP(C)/30637/2025 WP(C)/ /	M/S KABIRAJ PRADHAN MP	GOURAV KUMAR ROY CHOUDHURY	12821/2025
132	D-WP(C)/30642/2025 WP(C)/21338/2025	SUBHASMITA DAKUA MP	SOURAV BHUYAN	12822/2025
133	D-WP(C)/30650/2025 WP(C)/ /	JAYANTI MOHANTY MP	PRAKASH KUMAR MISHRA	12823/2025
134	D-WP(C)/30653/2025 WP(C)/ /	BHAGIRATHI JENA MP	KSHIROD KUMAR ROUT	12824/2025
135	D-WP(C)/30658/2025 WP(C)/ /	M/S CHAKRABARTY ASSOCIATES, KHORISHA MP	PRASHANT CH PANI	12825/2025
136	D-WP(C)/14620/2019 WP(C)/14620/2019	PRAKASH CHANDRA PANIGRAHI MP	M/S.SIDHARTHA RAY	12826/2025
137	D-WP(C)/30662/2025 WP(C)/ /	TATA STEEL LIMITED, DHENKANAL MP	SARADA PRASANNA SARANGI	12827/2025
138	D-WP(C)/30661/2025 WP(C)/ /	M/S KUBERMOHAN DAS MP	KAJAL SAHOO	12828/2025
139	D-WP(C)/30660/2025 WP(C)/ /	SARALA ENGINEERING AND CO MP	KAJAL SAHOO	12829/2025
140	D-WP(C)/11907/2025 WP(C)/8497/2025	SHIVOM MINERALS LIMITED, ROURKELA MP		12830/2025
141	D-WP(C)/29844/2025 WP(C)/20844/2025	ASHOK KUMAR SAHOO MP	MOHIT KUMAR PATI	12831/2025
142	D-WP(C)/35322/2023 WP(C)/35322/2023	SUMANTA SAHU MP	SHAKTI DATTA TRIPATHY	12832/2025
143	D-WP(C)/17979/2025 WP(C)/12129/2025	ASIT KUMAR PATTANAYAK MP	MANOJ KUMAR PANDA	12833/2025
144	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	TANMAY MISHRA	12834/2025
145	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	12835/2025
146	D-WP(C)/30672/2025 WP(C)/ /	BHABANI SHANKAR JENA MP	RAMANATH ACHARYA	12836/2025
147	D-WP(C)/30674/2025 WP(C)/21361/2025	THE EXECUTIVE ENGINEER, PRACHI IRRIGATION DIVISION, BBSR MP	PRACHI PATRA	12837/2025
148	D-WP(C)/27064/2017 WP(C)/27064/2017	EE, CUTTACK INVESTIGATION DIVISION MP	ADDL GOVT ADVOCATE	12838/2025
149	D-WP(C)/30675/2025 WP(C)/ /	M/S BHARAT SANCHAR NIGAM LIMITED, PRATAPK MP	KISHORE HARICHANDAN	12839/2025
150	D-WP(C)/30668/2025 WP(C)/ /	MAA SARALA STEEL MP	KAJAL SAHOO	12840/2025
151	D-WP(C)/27061/2017 WP(C)/27061/2017	EXECUTIVE ENGINEER,CID,JOBRA MP	ADDL.GOVERNMENT ADVOCATE	12841/2025
152	D-WP(C)/30676/2025	M/S. PRATYUSH, BBSR	LALIT KUMAR MAHARANA	

	WP(C)/21363/2025	MP		12842/2025
153	D-WP(C)/30677/2025 WP(C)/ /	RANJAN KUMAR BEHERA MP	SK. ZAFARULLA	12843/2025
154	D-WP(C)/30679/2025 WP(C)/21343/2025	MADHUSUDAN JENA MP	BHARAT BHUSAN ROUSTRAY	12844/2025
155	D-WP(C)/25498/2025 WP(C)/17685/2025	M/S H.S. CARRIER, SUNDARGARH MP		12845/2025
156	D-WP(C)/30690/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.) BED, TPCO, DILIPKUMAR, KHAMRUI, KHAMRUI MP		12846/2025
157	D-WP(C)/30695/2025 WP(C)/ /	PRAMODA KUMAR NAYAK MP	SATYABRATA SENAPATI	12847/2025
158	D-WP(C)/30699/2025 WP(C)/ /	AKSHYA KUMAR MISHRA MP	MONALISHA SAHOO	12848/2025
159	D-WP(C)/30701/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	DEEPAK RANJAN SUNDARAY	12849/2025
160	D-WP(C)/5275/2018 WP(C)/5275/2018	MIR NURU MOHAMMED @ MIR NOOR MOHAMMED MP	SIVA SANKAR CHAINI	12850/2025
161	D-WP(C)/30707/2025 WP(C)/ /	ASHOK KUMAR NAYAK MP	SIVA SANKAR CHAINI	12851/2025
162	D-WP(C)/30700/2025 WP(C)/ /	TRILOCHAN ROUL MP	RAJIV KUMAR MAHANTA	12852/2025
163	D-WP(C)/30703/2025 WP(C)/ /	SANGRAM NAYAK MP	RAJIV KUMAR MAHANTA	12853/2025
164	D-WP(C)/3347/2016 WP(C)/3347/2016	MANAGEMENT OF EXE.ENGINEER MP		12854/2025
165	D-WP(C)/6301/2025 WP(C)/5003/2025	UNION BANK OF INDIA, ASSET RECOVERY CELL, BBSR MP	SHRISANKHAR CHAINI	12855/2025
166	D-WP(C)/30715/2025 WP(C)/ /	SUBHALAXMI MAJHI MP	SUBHRANSU BHUSAN MOHANTY	12856/2025
167	D-WP(C)/41683/2023 WP(C)/41683/2023	GYANENDRA BHOI MP	SAUBHAGYA KUMAR SAMAL	12857/2025
168	D-WP(C)/23108/2025 WP(C)/17270/2025	M/S.STEEL AUTHORITY OF INDIA LTD.,RSP, SUNDERGARH MP		12858/2025
169	D-WP(C)/28969/2025 WP(C)/20510/2025	SHRI ANANTA SEVA PARISHAD, CUTTACKA MP	KAYDEEP PAL	12859/2025
170	D-WP(C)/21993/2025 WP(C)/15640/2025	BHARAT CHANDRA BEHERA MP	SAROJA KANTA SAMAL	12860/2025
171	D-WP(C)/30723/2025 WP(C)/ /	I.C.I.C.I. LOMBARD, BBSR MP	ADAM ALI KHAN	12861/2025
172	D-WP(C)/19127/2025 WP(C)/13384/2025	M/S. GROUP NO.5 SECURITY SERVICE, BBSR MP	SATYA SMRUTI MOHANTY	12862/2025
173	D-WP(C)/30732/2025 WP(C)/ /	PADMINI KUMARI PANIGRAHY MP		12863/2025
174	D-WP(C)/19127/2025 WP(C)/13384/2025	M/S. GROUP NO.5 SECURITY SERVICE, BBSR MP	SUSANTA KUMAR MISHRA	12864/2025
175	D-WP(C)/19119/2025 WP(C)/13377/2025	BIMLA ENTERPRISES, BBSR MP	SATYA SMRUTI MOHANTY	12865/2025
176	D-WP(C)/19119/2025 WP(C)/13377/2025	BIMLA ENTERPRISES, BBSR MP	SUSANTA KUMAR MISHRA	12866/2025
177	D-WP(C)/22704/2016 WP(C)/22704/2016	SOUMYA RANJAN SWAIN MP	PRASANTA KUMAR SATAPATHY	12867/2025
178	D-WP(C)/11703/2016 WP(C)/11703/2016	CHINMAYA BEHERA MP	PRASANTA KUMAR SATAPATHY	12868/2025
179	D-WP(C)/30739/2025 WP(C)/ /	UPENDRANATH DAS MP	SUBHRANSU BHUSAN MOHANTY	12869/2025
180	D-WP(C)/30740/2025 WP(C)/ /	LINNEAN CONSULTANCY AND EQUIPMENT MAINTENANCE, DARSAMBA, PURANAYAK MP		12870/2025
181	D-WP(C)/30753/2025 WP(C)/ /	GHANTESWARI CARRIERS, SAMBALPUR MP	DILLIP KUMAR RAY	12871/2025